

ITEM NO.101

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1856/2014

RAHIL & ANR.

Appellant(s)

VERSUS

STATE(GOVT. OF NCT OF DELHI)

Respondent(s)

IA No. 17421/2014 - STAY APPLICATION

Date : 25-06-2025/16-07-2025

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mohd. Irshad Hanif, AOR
Mrs. Shamim Irshad, Adv.
Mrs. Sushma, Adv.
Dr. Lakshmi Prasanna Komara, Adv.
Ms. Yashika Anand, Adv.

For Respondent(s) : Mr. Rajan Kumar Chourasia, Adv.
Mr. Aaditya Shankar Dixit, Adv.
Mr. Abhinav Mishra, Adv.
Mr. Akshay Amritanshu, Adv.
Ms. Astha Singh, Adv.
Mr. Praneet Pranav, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

On 25.06.2025, the court passed the following order :-

*"We have heard learned counsel for the
parties at length.*

The appeal is allowed.

Reasons to follow."

The signed Reportable Judgment is uploaded today i.e. on
16.07.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)

ITEM NO.101

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S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

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RAHIL & ANR.

Appellant(s)

VERSUS

STATE(GOVT. OF NCT OF DELHI)

Respondent(s)

IA No. 17421/2014 - STAY APPLICATION

Date : 25-06-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANDEEP MEHTA
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mohd. Irshad Hanif, AOR
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Ms. Astha Singh, Adv.
Mr. Praneet Pranav, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

We have heard learned counsel for the parties at length.

The appeal is allowed.

Reasons to follow.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR